

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 12316 /COMP/HCS

Dated : 16.12.2024

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Sd/-

(Benoy Sharma)

**CENTRAL PROJECT COORDINATOR**

Memo No. : 12322 /COMP/HCS

Dated: 16.12.2024.

Copy to.:

1. All District & Session Judges.
2. Additional Advocate General, Government of Sikkim, Gangtok.
3. Assistant Solicitor General of India.
4. President, Bar Association of Sikkim(High Court & Subordinate Courts), Gangtok.
5. President, Sikkim High Court Bar Association, Gangtok
6. President, Namchi Bar Association.

  
16/12/2024  
**ASSISTANT REGISTRAR(IT)**